

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated: Guwahati, the 29<sup>th</sup> May, 2019

**No. HC.VII-77/2019/2894/A** : On recommendation of the Judicial Academy, Assam & NEJOTI, the following newly appointed Officer in Grade-I of the Nagaland Judicial Service, presently on Institutional Training at the Judicial Academy, Assam & NEJOTI, is deputed **to undergo Field Training at the Courts and Establishment under the District & Sessions Judge, Kamrup (M), Guwahati w.e.f. 10.06.2019 to 15.06.2019-**

Sl. No.	Name
1.	<b>Smti. Duvelu Vero</b>

The trainee officer is to report to the District & Sessions Judge, Kamrup (M), Guwahati on **10.06.2019 at 10.00 a.m.** positively, for undergoing Field Training. She will report back to the Judicial Academy, Assam & NEJOTI on **17.06.2019** for further Institutional Training.

The District & Sessions Judge, Kamrup (M), Guwahati is to make necessary arrangements for the Field Training of the officer.

By order,  
Sd/- Dhrupad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

**Memo No. HC.VII-77/2019/2895 - 2907/A, dated 29.05.2019**

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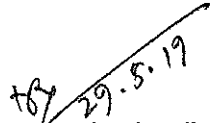
1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
7. The District & Sessions Judge, Kamrup (M), Guwahati.

**He is requested to attach the trainee officer to the Courts of Grade-I Officers during the period of field training.**

8. The Trainee Officer concerned.
9. The Administrative Officer, Judicial Academy, Assam.  
*He is requested to inform the concerned trainee officer accordingly.*
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.

11. The Administrative Officer (Judl.), Appointment Section, Gauhati High Court, Guwahati.
12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
29.5.19  
Registrar (Judicial)  
29.05.19